## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 142/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s Kolon Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

NAME DESIGNATION SIGNATURE

ROYCE SLA

ORDER

CP 142/66/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-

V. NALLASENAPATHY Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)